CORRIGENDUM

New Delhi, the 15th of June, 2016

In the FAQs regarding Proprietary Food uploaded on the website on 23.03.2016:

1) Page 2, Item No.4, Point No.3, for “Further, proprietary foods containing added vitamins & minerals should not exceed 30 per cent of Recommended Daily Allowance (RDA) for Indians” read “Any addition of Vitamins & minerals to proprietary foods may be allowed up to a level of ‘Not exceeding one RDA’, provided there is no health claim on the label.”